

Nagar district also), (2) Rajcot, (3) Jamnagar, (4) Kheda, (5) Amreli, (6) Banskantha, (7) Bharoach, (8) Bhavnagar, (9) Junagarh, (10) Kutch, (11) Mehsana, (12) Panchmahal, (13) Sabarkantha, (14) Surender Nagar, (15) Vadodera, (16) Surat and (17) Valsad (which covers Dang district also).

(b) The main purpose of setting up of District Industries Centres is to help the small, village and cottage industries in obtaining essential services and inputs as far as possible at the district level.

(c) During the years 1978-79 to 1983-84, 1,18,185 industrial units comprising of 88,632 artisan-based units and 29,553 small scale industries were established in Gujarat, generating employment opportunities for 4,67,654 persons as per reports received from the State Government.

(d) The facilities and incentives given for establishment of industries are economic investigation, guidance to entrepreneurs for selection of product lines, preparation of feasibility reports, registration of units, arrangements for supply of machinery and equipment, if necessary on hire purchase, arrangements for raw materials and credit, imparting training and giving subsidy on tool kits, subsidy for plant and equipment, subsidy for work-sheds to trained artisans as well as provision of capital subsidy to entrepreneurs in the Districts declared as backward. DICs are also assisting educated unemployed youth in setting up self-employment ventures under the New Scheme for providing self-employment to educated unemployed youth.

(e) The Gujarat Government has proposed a separate new DIC for Gandhinagar district which is at present being looked after by the Ahmedabad DIC. The proposal is under consideration of the Central Government.

Expansion of Mathura Refinery in Seventh Plan

4317. SHRI B. V. DESAI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Department of Environment has cleared the Mathura Refinery

expansion scheme for inclusion in the Seventh Five Year Plan;

(b) whether the crude distillation unit of Mathura Refinery will be revamped at a cost of Rs. 5.5 crores to bring about the increase of 1.5 million tonnes in capacity;

(c) whether the Department has removed major hurdles in the way of this project, if so, the details thereof; and

(d) when Mathura Refinery expansion is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). There are no hurdles in the execution of the project, which is likely to be completed by end of 1987.

Setting up of Petro-Chemical Units

4318. SHRI BANWARI LAL PUROHIT : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Minister of State for Chemicals and Petrochemicals has recently called upon entrepreneurs to set up more petro-chemical units in the country;

(b) if so, whether any guidelines have been issued by the Union Government to the State Governments in this regard; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Establishment of Quality Assessment Organisation

4319. SHRI V. S. KRISHNA IYER : Will the Minister of INDUSTRY be pleased to state :